

NOTICE

This is for the information of all the concerned and the members of High Court Bar Association that as Municipal election is scheduled for 23.01.2025 (Thursday) in the State of Uttarakhand and in pursuance thereof vide Notification No.02/UHC/Stationary/2025 dated 17.01.2025, Hon'ble High Court has declare holiday on 23.01.2025.

2. In view of the above, for transaction of judicial business/sitting of Hon'ble Court has been accommodated as under:-

Sl. No.	Earlier Date	Date to be accommodated
1	21.01.2025 (Tuesday)	20.01.2025 (Monday)
2	23.01.2025 (Thursday)	22.01.2025 (Wednesday)

3. Accordingly, the urgent matters shall be filed on 18.01.2025 (Saturday) instead of 20.01.2025 (Monday) and 21.01.2025 (Tuesday) instead of 22.01.2025 (Wednesday) in the filling counter at Institution Section.

By the Orders of Hon'ble the Chief Justice

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Registrar (Judicial)